




NOTIFICATION No. 82 / 2022

Thiru. G.Sendil Kumar, District Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service, as I Additional District Judge, Cuddalore, who has been repatriated to his parent service viz., Puducherry Judicial Service in G.O.(D) No.159, Public (Special-A) Department, dated 05.05.2022 of Government of Tamil Nadu and appointed on repatriation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Puducherry, on deputation basis in G.O.Ms.No.5/2022-LD, Law Department, dated 04.05.2022 of Government of Puducherry, is transferred and posted as Member Secretary, Union Territory of Puducherry Legal Services Authority, Puducherry, on deputation basis, vice Tmt.V.Sofana Devi, transferred.

Tmt. V.Sofana Devi, District Judge of Puducherry Judicial Service, functioning on deputation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Puducherry, who has been appointed on transfer as Presiding Officer, Industrial Tribunal-cum-Labour Court, Puducherry in G.O.Ms.No.6/2022-LD, Law Department, dated 04.05.2022 of Government of Puducherry, is transferred and posted as Presiding Officer, Industrial Tribunal-cum-Labour Court, Puducherry, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 11.05.2022.

Sd/- P.DHANABAL,
REGISTRAR GENERAL


(507)